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Title: Introduction of the Representation of People (Amendment) Bill, 2016 (*Amendment of section 2, etc.*).

SHRI FEROZE VARUN GANDHI (SULTANPUR): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

SHRI FEROZE VARUN GANDHI : I introduce the Bill.

HON. DEPUTY SPEAKER: Item No. 118. Shrimati Meenakashi Lekhi- not present.

Item No. 119. Shri Bhartruhari Mahtab.